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Office Notes, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's orders

Tribunal's orders

Sl. G-10/91 11/91.

Res Tribunal

Fixed for admission / IR.
on 27.08.1991 along with
point of limitation.

Bulfer
26/8/91
for D. Registrar.

WMD
26/8/91
Adm. to ATM. in 2.

Dated: 27/8/91. Camp: Goa

The application is admitted.
Notice to Respondents to file their
reply within six weeks, Rejoinder
of the applicant, if any, one
month thereafter.

The case may be listed
on 5/12/91 for direction. The
matter ^{may} be ~~finally~~ disposed
of finally, if possible on that
day.

Notice are issued
to Resp. on
7.11.91

No.
21/11/91

(M. Y. Pholkar)
MCA

(U. C. Srivastava)
V/C.